

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.708/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company	Dipco Estates Pvt.Ltd.-Vs- Avani Projects & Infrastructure Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~1. Adv. Anirudha~~

1. Adv. Sankat Sarangi

Corporate
Debtor

Sankat Sarangi
19/2/18

ORDER

Nobody is present from the financial creditor's side. Ld.
Counsel for the corporate debtor is present.

List it on 28/03/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)